

The exploratory well, RBC-1, located in a water depth of 61 m was spudded on 28-4-1991 with the jack up rig, EXPLORER and drilled upto 3425.5 m depth in basement. Object-III tested in the interval of 1998-1991 m has produced oil at 1685 barrels per day through 1/2" choke and at 2177 barrels per day through 5/8" choke. The oil has an API gravity of 42.7 and a GOR of 114 V/V. The Hydrogen Sulphate (H_2S) content varies from 12000 to 19000 ppm. Production testing of the zone started on 29-7-1991. The producing interval forms the lower part of the Bassein Limestone which is the main oil and gas bearing zone in Heera, Panna, Ratna, Bassein and other fields in Bombay offshore. Oil indications have been obtained in some other layers also from this well.

The presence of oil in the well RBC 1, which is 2.5 km. north of oil bearing structure R-13 indicates the possibility that these two structures may merge into a bigger oil pool with an aerial extent of the order of 20 sq.km. This is to be ascertained by drilling a few more wells.

I would also like to inform the House that Gas has been discovered in two structures in the Krishna-Godavari Basin in Andhra Pradesh. Exploratory wells at Penumadam and Bandamurlanka have on testing produced gas in commercial quantities.

Penumadam-I well situated 18 kms. North-East of Narasapur Town, was spudded on 26-2-1991 and drilled to a depth of 3000 mtrs. During testing in the intervals of 2477—2471 mtrs

and 2466—2462 mtrs. with 20/60" choke, gas flowed at the rate of 2,13,348 m^3 /day. The well also produced 54 barrels of condensate per day.

The Banda-murlanka N-1 well lies 10 kms. south of Amalapuram. This well was spudded on 14-12-1990 and was drilled to a depth of 3531 mtrs. During testing in the interval of 3138-3135 mtrs. with 10/64" choke, gas flowed at the rate of 27,036 m^3 /day. The well also produced 203 barrels of condensate per day.

In both wells, further testing is in progress to ascertain other reservoir characteristics.

12.47 hrs.

MESSAGE FROM RAJYA SABHA

[English]

SECRETARY-GENERAL: Sir, I have to report the following message received from the Secretary-General of Rajya Sabha:—

"In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Constitution (Scheduled Tribes) Order (Amendment) Bill, 1991, which has been passed by the Rajya Sabha at its sitting held on the 5th August, 1991."